

**Company:** Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

Printed For:

**Date:** 07/12/2025

## (2025) 02 JH CK 0037 Jharkhand High Court

Case No: C.M.P. No. 859 Of 2024

Runwa Devi and Others APPELLANT

۷s

State Of Jharkhand and Others

RESPONDENT

Date of Decision: Feb. 11, 2025

Hon'ble Judges: Sanjay Kumar Dwivedi, J

Bench: Single Bench

Advocate: Manindra Kumar Sinha, Amar Kumar Sinha, Suman Marandi

Final Decision: Disposed Of

## **Judgement**

## Sanjay Kumar Dwivedi, J

- 1. I.A. No.771 of 2025 has been filed for substituting the name of legal heir/successor of O.P.Nos.54 and 70.
- 2. Learned counsel for the petitioners submits that O.P.Nos.54 and 70 have left for their heavenly abode on 09.12.2023 and 01.10.2024 respectively.

He submits that legal heir/ successor of O.P.Nos.54 and 70 have been disclosed in paragraph no.7 and 8 of the I.A.

3. Mr. Amar Kumar Sinha, the learned counsel for O.P.Nos. 3 to 5, 7 to 21, 24 to 26, 29 to 32, 35, 36, 38, 40 to 42, 44, 46 to 52, 55, 57, 61, 63 to 69

has got no objection for the same.

- 4. Learned counsel for the respondent State has also got no objection for the same.
- 5. In view of above submission considering that O.P.Nos.54 and 70 have left for their heavenly abode, the prayer made in the instant I.A is allowed

and the instant I.A stands disposed of.

6. The petitioners will substitute the name of legal heir/ successor of O.P.Nos.54 and 70 as mentioned in the instant I.A in course of the day.

7. Issue notice upon the newly added legal heir/ successor of O.P.Nos.54 and 70 by registered post with A/d as well as under ordinary process for
which requisites must be filed within a week.